

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 87/(MAH)/2012
CA No. 28/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING
OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: Mr. Rakesh Kabra & Anr.
V/s.
M/s. M/s. NRK Overseas (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
20	PRASHANT KUMAR	ADVOCATE	P.K.
20	AMIT SUROLIA	RESPONDENT	J. K. O.P.
20	Adv. D.B. Shukla	Rep. No. 5	Shukla
4.	PRAMOD K. SUROLIA	R-5	Ram
5.	AMIT SUROLIA	R-4	Am
6.	RAKESH KABRA	Plaintiff	Kabra

Order

CA No.28/2016 in TCP No.87/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on top for hearing on 20.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)